

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 2309**

TO BE ANSWERED ON THE 09TH MARCH, 2021/ PHALGUNA 18, 1942 (SAKA)

SITUATION AFTER ABROGATION OF ART. 370

**2309. SHRI NITESH GANGA DEB:
SHRI KAUSHAL KISHORE:
SHRIMATI RITI PATHAK:**

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether there is an increase in terrorist incidents and the number of terrorists killed in Jammu & Kashmir after abrogation of Article 370;**
- (b) if so, the number and incidents reported and terrorists killed so far in the said Union Territory in the year 2019-20 and 2020-21;**
- (c) whether civilians, police personnel and para military forces have also been killed during the operations;**
- (d) if so, the details thereof;**
- (e) the details of scheme to provide assistance to family members of the martyred security personnel;**
- (f) the number of terrorist incidents in the country reported and the number of terrorists killed during each of the last three years and the current year, State/UTwise and**
- (g) the measures taken to check terrorist activities?**

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI G. KISHAN REDDY)**

- (a) & (b) After abrogation of Article 370, the number of terrorist incidents in Jammu and Kashmir have reduced significantly. The details of number of**

incidents and the terrorists killed in J&K in the year in the year 2019, 2020 and 2021 are as under:-

	2019	2020	2021 (upto Feb)
No. of terrorist incidents	594	244	15
Terrorists killed	157	221	8

(c) & (d) The details of civilians, security force personnel killed during the operations in last 2 years are as under :-

	2019	2020	2021 (upto Feb.)
Civilian Killed	5	6	0
Security Force personnel Martyred	27	33	1

(e) Ex-gratia relief is given to the Next of kin (NoK) as per the extant rules of the security forces concerned .The details of the admissible benefits given to the next of kin of Army, CAPFs and JK Police personnel are at Annexure-I, Annexure II and Annexure III respectively.

(f) Details are at Annexure-IV.

(g) The Government has adopted a policy of zero tolerance towards terrorism and has taken various measures, such as strengthening of security apparatus, strict enforcement of law against anti-national elements, intensified cordon and search operations to effectively deal with the challenges posed by the terrorist organisations. Security Forces also keep a close watch on persons who attempt to provide support to terrorists and initiate action against them.

The details of benefits/compensation to Next of Kins (NoKs) of soldiers (Army personnel) (fatal battle casualties)

I. Ex-gratia lump sum compensation from Central Government:-

- (i) Death occurring due to accidents in the course of duties –Rs.25.00 lakhs.
- (ii) Death in the course of duties attributable to acts of violence by terrorists, etc. - Rs.25.00 lakhs
- (iii) Death occurring during enemy action in war or border skirmishes or in action against militants, terrorist, etc. – Rs. 35.00 lakhs
- (iv) Death occurring while on duty in the specified high altitude, inaccessible border posts etc on account of natural disasters, extreme weather conditions – Rs.35.00 lakhs
- (v) Death occurring during enemy action in international war or such war like engagements specifically notified – Rs.45.00 lakhs.
- (vi) Additional Ex-gratia for Battle casualties (BCs) from Army Battle Casualties Welfare Fund - Rs.2.00 lakhs.

II. Details of other monetary benefits entitled to Next of Kin (NoK) of Battle Casualty:

- (i) Liberalized family pension as applicable to Battle Casualty that is equal to emoluments last drawn by the deceased individual.
- (ii) Death-cum-Retirement gratuity (DCRG) that is based on length of service rendered and emoluments last drawn by the deceased individual.
- (iii) Army Group Insurance Fund: -
 - a. Officers - Rs.75.00 lakhs
 - b. JCO/ORs - Rs.40.00 lakhs
- (iv) Army Group Insurance Maturity that is based on the contribution made by the deceased Army personnel.
- (v) Armed Forces Personnel Provident Fund that is based on the contribution made by the deceased Army personnel.
- (vi) Army Wives Welfare Association Fund: -
 - a. Officers - Rs.15,000/-
 - b. JCO/ORs - Rs.15,000/-
- (vii) Army Central Welfare Fund – Rs.2,50,000/-
- (viii) Death Link Insurance Scheme – Rs.60,000/-

III. Other Benefits: -

- (i) Education Concession Card
- (ii) Air Travel Concession Card
- (iii) Telephone Concession
- (iv) Compassionate appointment as per eligibility and qualification of NoK

Benefits to the Next of Kin (NoK) of Central Armed Police Forces (CAPFs) personnel who sacrifice their lives in the course of duty:-

(i) Central Ex-gratia: The Central ex-gratia lump-sum compensation has been enhanced with effect from 01/01/2016 from Rs. 15 lakh to Rs. 35 lakh for death on active duty and from Rs. 10 lakh to Rs. 25 lakh for death on duty, as the case may be, to the NoK of the deceased CAPF & AR personnel.

(ii) Extra Ordinary Pension: The NoK of the deceased are entitled to get Liberalized Family Pension (i.e. last pay drawn) under Central Civil Service (Extra Ordinary Pension) Rules, 1939.

(iii) Service Benefits: All service benefits viz, Death-cum-Retirement Gratuity (DCRG), Leave Encashment, Central Government Employees Group Insurance Scheme (CGEGIS), General Provident Fund (GPF) etc. are admissible.

(iv) Force Level Welfare Schemes: Each of the force have evolved / set up force level welfare schemes for the employees/ Jawans such as Benevolent Funds, Financial Assistance/Scholarship to the children for education and Financial Assistance for daughter's/sister's marriage etc.

(v) Funds from 'Bharat Ke Veer': 'Bharat ke Veer' is an online portal which enables people to donate voluntarily to the NoKs of CAPF personnel who sacrifice their lives. Such contributions are made directly to the accounts of NoKs online. In addition, funds received in Bharat Ke Veer corpus are also distributed to the NoKs of such personnel.

(vi) 'Operational Casualty Certificate': The CAPFs personnel killed in action get 'Operational Casualty Certificate' on the line of 'Battle Casualty Certificate' as available to Armed Forces. NoKs are entitled to certain benefits viz Air and Rail travel fare concession and allotment of Oil Product Agencies etc on the line of benefits that NoKs of the Defence personnel get on being conferred 'Battle Casualty Certificate'.

(vii) Prime Minister Scholarship Scheme (PMSS): Under PMSS, an amount Rs.2250/- per month for girls and Rs.2000/- per month for boys is released to the wards of serving / Ex-CAPFs, AR and National Security Guard (NSG) personnel. The amount of Scholarship has now been increased from Rs. 2000/- per month to Rs. 2500/- per month for boys and from 2250/- per month to Rs.3000/- per month for girls from the academic year 2019-2020 onwards.

(viii) Provision of Ex-gratia compensation by the States/UTs: Many States/Union Territories have also made provision to pay compensation /assistance to NoKs as per their rules.

The details of compensation being paid to the Next of Kin (NoK) of Jammu and Kashmir Police personnel and SPOs killed in violence/militancy related incidents are as under:-

S.No.	Compensation	Police Personnel	SPOs
1.	Special Welfare Related (Contributory Fund)	Rs.20.00 lakhs	Rs.5.00 lakhs
2.	Ex-gratia Relief (J&K Budget/SRE)	Rs.38.00 lakhs	Rs.17.50 lakhs
3.	Additional Ex-gratia Relief (MHA)	Rs.7.00 lakhs	--
4.	Janta Insurance	Rs. 10.00 lakhs	Rs.10.00 lakhs
5.	Pradhan Mantry Suraksha BimaYojana (PMSBY)	--	Rs.2.00 lakhs
	Total	Rs.75.00lakhs	Rs.34.50lakhs

The details of number of terrorist incidents and terrorist killed in the hinterland of the country during each of the last three years and current year (upto 28th Feb, 2021) are as under: -

Hinterland of the country	2018		2019		2020		2021 (upto 28 th Feb)	
	No. of Terrorist incidents	Terrorist killed	No. of Terrorist incidents	Terrorist killed	No. of Terrorist incidents	Terrorist killed	No. of Terrorist incidents	Terrorist killed
J&K	614	257	594	157	244	221	15	8
Punjab	1	-	-	-	-	-	-	-
Delhi (as on 02.03.2021)	-	-	-	-	-	-	1	-
Other states/ UTs	-	-	-	-	-	-	-	-
